

Koilthottam Harbour, during the current shipping season beginning with November 1961 and ending with 15th April, 1962;

(b) what was the corresponding figure exported during the previous shipping seasons; and

(c) whether there has been a considerable fall in export, and if so, what are the reasons for this fall?

The Prime Minister and Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): (a) Approximately 1,01,500 long tons.

(b) Approximately 1,43,000 long tons.

(c) Yes, the main reasons for the fall in exports are:

- (i) the high price of Indian ilmenite,
- (ii) the emergence of new sources of supply of ilmenite at competitive prices, and
- (iii) the changes in the manufacturing process introduced by some of the major producers of pigments.

Unemployed in Rajasthan

511. Dr. L. M. Singhvi: Will the Minister of Labour and Employment be pleased to state:

(a) the number of persons (graduates and non-graduates) registered during the year 1961-62 in the various Employment Exchanges in Rajasthan; and

(b) the number of persons who were provided with employment during the above-mentioned period?

The Minister of Labour in the Ministry of Labour and Employment

(Shri Hathi): (a) and (b). The information is given below:

Category	Registrations effected during 1961-62	Placements effected during 1961-62
(1)	(2)	
Graduates . . .	4,518	1,282
Matriculates (including inter-matriculants)	48,091	10,747
Below Matriculation standard (including illiterates) . . .	70,392	7,179
TOTAL	1,23,001	19,208

Unauthorised Power-looms

512. Shri Natarajan: Will the Minister of Commerce and Industry be pleased to state:

(a) how many unauthorised power-looms were in existence in India during 1961-62 and how many have been regularised by registering the same State-wise;

(b) how many unauthorised looms were in Kerala during this period;

(c) under the scheme 'introduction of power-looms in the handloom sector' how many looms were allotted to the various States and how many have been installed up to the end of 1961 State-wise;

(d) whether any change of policy to discourage the introduction of more power-looms in the handloom sector has been adopted;

(e) whether any enquiry was conducted before deciding this change of policy;

(f) whether Government of Kerala requested to continue the scheme during the Third Five Year Plan period;

(g) what was the nature of power-looms allotted to Kerala and how many have been installed; and

(h) whether the balance will be allowed to be installed during the Third Plan period?